IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 129
217/241-242/PB/2018

IN THE MATTER OF:

Sanjay Aggarwal .... Applicant/petitioner

Vs.

Celebration City Projects Pvt. Ltd. .... Respondent

Order under Section 241-242

Order delivered on 30.04.2019

Coram:
CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:
For the Petitioner Mr. Adarsh Tripathi, Mr. Anish Gupta, Advs.

ORDER

For order see, C.P. No. (IB)-740(PB)/2018.

30.04.2019
Deepak